

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 213/TT/2013

Date: 8.1.2014

To

Chairman and Managing Director,
Rajasthan Rajya Vidyut Prasaran Nigam Ltd.,
Vidyut Bhawan,
Janpath,
Jaipur-302005

Subject: Tariff in respect of RVPNL owned transmission lines/system connecting with other States and intervening transmission lines incidental to interstate transmission of electricity

Sir,

Please furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 24.1.2014:-

- 1) Reasons for inclusion of assets (S. No.: 7-20 in Annexure-I) which are not present in the inputs given by RPCs to the Commission in the said order.
- 2) Reasons for non-inclusion of "Bhiwadi-Badshahpur 220 kV line between Rajasthan & Haryana" which is present in the Commission's order in 15/SM/2012 dated 14/03/2012.
- 3) Cost data as per ARR submitted to the State Commission.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)